MOST URGENT/COVID-19 MATTER





GOVERNMENT OF GOA

DEPARTMENT OF CIVIL SUPPLIES AND CONSUMER AFFAIRS

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Ref. No. DCS/ENF/ECA-Hoard/2019-20/

Dated: - 31st March 2020

PRESS NOTE

WHEREAS in exercise of the powers under Section 6(2) (i) of the Disaster Management Act, 2005, the National Disaster Management Authority has decided to direct Ministries/Departments of Government of India, States Authorities to take measures for ensuring social distancing so as to prevent the spread of COVID-19 in the country. Further, National executive committee has issued guidelines under Section 10 (2) (i) of the Disaster Management Act, 2005.

ANDWHEREAS, this Department is receipt of complaints from the Co-Operative Stores, Retail Stores and Suppliers that they are facing problems in getting transportation and Labours due to which they are unable to maintain their stock & smooth supply chain and not able to make arrangement of stock of essential commodities to cater the requirement of general public.

ANDWHEREAS, now to overcome the issue the Government has decided to facilitate them in providing Transport and Labours as per prevailing market rates to the Co-operative Stores, Retail Stores and Suppliers to bring the their stock of essential commodities. Those Co-operative Stores, Retail Stores, Wholesalers and Stockiest who are in need of transport may contact Directorate of Transport (Mob-9823256280) and those who require labour may contact the Commissioner of Labour (Mob-9822175719). The same shall be facilitated on payment basis.

Further, it has been noted that trucks of essential commodities are entering in the State, however still the grocery shops are complaining of non-availability of essential items. In case the situation persists, action shall be taken under PBMMSEC Act 1980 and Essential Commodities Act 1955, and their trucks shall be impounded at Check post for hoarding essential commodities.

(Siddhivinayak S. Naik)

Director

Civil Supplies and Consumer Affairs & Ex-Officio Joint Secretary

To,

The Director

Information and Publicity,

Udyog Bhavan With a request to publish the Press Note in all the local dailies.

opy to :-

- 1. OSD to Hon'ble Chief Minister of Goa, Secretariat Porvorim Goa.
- 2. OSD to Hon'ble Minister for Civil Supplies, Secretariat Porvorim, Goa.
- 3. P.A. to the Secretary (CS) Secretariat Porvorim, Bardez-Goa.
- 4. The Joint Secretary to Chief Secretary, Secretariat, Porvorim, Goa-403 521
- 5. The Commissioner of Commercial Taxes, Panaji Goa
- 6. The Director General of Police, Goa Police, Panaji- Goa.
- 7. The Collector (North Goa)
- 8. The Collector (South Goa)
- 9. The Taluka Civil Supplies Inspectors
- 10. The Station Director, Doordarshan Kendra, Altinho, Panaji.
- 11. The Controller, Department of Legal Metrology, Legal Metrology Bhavan, Near AIR India, Housing Board Colony, Porvorim Goa.
- 12. The Registrar of Co-operative Societies, Panaji Goa
- 13. The Director of Planning, Statistics and Evaluation, Pandit Deendayal Upadhay Bhavan, Opp. Pundalik Devasthan, Alto-Porvorim, Bardez-Goa
- 14. The Supply/Enforcement/Accounts/Establishment Section, DCS & CA, Panaji –Goa.
- 15. Sub-Inspector/LDC IT In-charge with request to host the press note on Department Website & State Portal within 24 hours.
- 16. The Station Director, All India Radio, Altinho Panaji-Goa.